

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-23/2005/7420/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Dipankar Bora,
District & Sessions Judge,
Tinsukia.

Dated Guwahati, the ^{1st sept} ~~August~~, 2022

Sub:- **Casual leave.**

Ref:- Your Letter No.DJT/8208/2022 dated 30.08.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 07.09.2022, along with station leave permission from the evening of 31.08.2022 till the morning of 08.09.2022**, as prayed for. The next senior most Judicial officer at the station shall remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-23/2005/7421/A, dated 01.09.22

Copy to:

1. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)